

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/107(KB)2023

IN

C.A.(CAA)/134(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	SHRI ARYAVARAT TRADING CO LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS

] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th July, 2024**.

**Anamitra Pal
Court Officer**